

MR. DEPUTY CHAIRMAN: Okay.

SHRI K.N. BALAGOPAL: One more point, Sir. The licences of all the vendors in Kerala were cancelled. That issue is also very important, Sir. *...(Time-bell rings)...* Hundreds and thousands of people are there, Sir. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: No, no. *...(Interruptions)...* Its over now. *...(Interruptions)...* Other hon. Members, if you have anything to ask, you can write to the Minister, and I hope the hon. Minister will reply to them. Also, for these requests, the hon. Minister, if you wish, you can reply now. Otherwise, you can write to them, as you please. *...(Interruptions)...*

SHRI PAWAN KUMAR BANSAL: Sir, I will try to write to all the hon. Members who have participated in the discussion and to the others also as to what are the points they have raised and what is our response thereto. Thank you.

श्री रामविलास पासवान : कुलियों के लिए तो बोलिए।

श्री पवन कुमार बंसल: बाकी बातों को तो ज्यादा देखने की जरूरत है। कुलियों के लिए मैंने एक चीज कही है, क्योंकि मुझे मालूम हुआ है कि कुछ कुली, जो पहले उधर चले गए थे, वे वापस आने के लिए भी कहते रहे, लेकिन उनके आराम के लिए जो जगह है, मैंने उसके लिए कहा है कि उनके आराम के लिए एक अच्छी जगह होनी चाहिए।

GOVERNMENT RESOLUTIONS (Contd.)

Approval of recommendations contained in third report of the Railway Convention Committee (2009)

MR. DEPUTY CHAIRMAN: Now, I shall put the Resolution moved by Shri K.J. Surya Prakash Reddy on the 12th March, 2013 to vote. The question is:

That this House approves the recommendations contained in Paras 73, 74, 75, 76, 77, 79, 80, 81 and 82 of the Third Report of the Railway Convention Committee (2009), appointed to review the rate of dividend payable by the Railway Under-taking to General Revenues, etc., which was laid on the Table of the Rajya Sabha on the 18th May, 2012.

The motion was adopted.